

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
COURT-II
(through web-based video conferencing platform)**

Item 13

CA No. 717/2019
a/w
CP (IB) No. 453/ Chd/Hry/2019

Under Section 31, IBC 2016

In the matter of:-

Pasupati Spinning and Weaving Mills Ltd.

.....Petitioner

Present through Video Conferencing :

Mr. Manav Kaushik, Advocate for the petitioner.

At the request of counsel for the petitioner, post this matter to 10.11.2023.

Sd/-

Sd/-

(Umesh Kumar Shukla)
Member (Technical)

(Dr. P.S.N. Prasad)
Member (Judicial)

November 09, 2023

Vriti